



2026:AHC:16682-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 1237 of 2001

Yogendra Pandey Alias Shadhu

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Ramesh Rai, Sangam Lal Kesharwani
Counsel for Respondent(s)	:	Govt. Advocate

Court No. - 46

HON'BLE SIDDHARTH, J.

HON'BLE SANJIV KUMAR, J.

Order on Criminal Misc. Correction Application No. Nil of 2026

This is the correction application for correction of the order dated 13.01.2026.

By deleting the word "instead" mentioned in 3rd line of 11th paragraph of the order dated 13.01.2026 shall be read as deleted and by correcting the date "**02.08.2002**" in place of year "**1982**" mentioned in 1st line of 12th paragraph of the same order, shall be read as corrected.

The order aforesaid is corrected to this extent.

This order shall be treated as part of the order dated 13.01.2026.

The application is allowed.

January 21, 2026

Rohit

(Sanjiv Kumar,J.) (Siddharth,J.)